

भागलपुर रेलवे स्टेशन के पास बम  
का विस्फोट

1377. श्री हुकम चन्द कछवाय क्या  
रेलवे मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि 21  
दिसम्बर, 1967 को हावड़ा-बरोनी अप  
ट्रैन के आने पर भागलपुर रेलवे स्टेशन  
पर एक बम का विस्फोट हुआ था ;

(ख) यदि हां, तो क्या इस घटना  
की कोई जांच की गई है ; और

(ग) इस विस्फोट के क्या कारण  
थे और इसके परिणामस्वरूप कितने  
व्यक्ति मरे अथवा जख्मी हुए?

रेलवे मंत्री (श्री चं० म० पुनावा :

(क) जी हां ।

(ख) और (ग). जी हां । विस्फोट के  
कारण का अभी तक पता नहीं चला है ।  
भागलपुर की रेलवे पुलिस ने  
भारतीय दण्ड संहिता की धारा 307  
और विस्फोटक पदार्थ अधिनियम की धारा  
3/4 के अधीन अपराध सं० 9 के रूप में  
इस मामले को दर्ज कर लिया है और  
उसकी जांच कर रही है । इस विस्फोट  
के कारण एक यात्री घायल हो गया और  
उसे अस्पताल भेज दिया गया । किसी के  
मरने की सूचना नहीं मिली है । इस  
दुर्घटना में रेल सम्पत्ति को कोई क्षति  
पहुँचने की भी सूचना नहीं मिली है ।  
पुलिस अभी मामले की जांच कर रही  
है ।

#### Advisory Council on Trade

1378. SHRI C. C. DESAI:  
SHRI G. VISWANATHAN:

Will the Minister COMMERCE be  
pleased to state:

(a) whether Government have re-  
cently constituted an Advisory Coun-  
cil on Trade on which four Members

of Parliament have been appointed;  
and

(b) if so, the criteria for their  
selection?

THE MINISTER OF COMMERCE  
(SHRI DINESH SINGH): (a) Yes,  
Sir.

(b) The main criterion for selec-  
tion had been whether the associa-  
tion of the Member would be useful in  
the deliberations of the Council.

#### Traffic Apprentices of Northern Railways

1379. SHRI SARJOO PANDEY:  
Will the Minister of RAILWAYS be  
pleased to refer to the reply given  
to Unstarred Question No. 5470 on  
the 22nd December, 1967, regarding  
Traffic Apprentices of the Northern  
Railway and state:

(a) whether the demands of the  
Traffic Apprentices have since been  
met; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS  
(SHRI C. M. POONACHA): (a) and  
(b). The matter is still receiving con-  
sideration of the appropriate authori-  
ties.

#### Conversion of Metre Gauge Lines into Broad Gauge in Gujarat

1380. SHRI VIRENDRAKUMAR  
SHAH: Will the Minister of RAIL-  
WAYS be pleased to state:

(a) whether Government have any  
programme to convert the existing  
metre gauge railway lines into broad  
gauge beyond Viramgam in the Sau-  
rashtra region of Gujarat State;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) whether the Railways have exa-  
mined the growth potential of pas-  
senger and goods traffic in Saurashtra?

THE MINISTER OF RAILWAYS  
(SHRI C. M. POONACHA): (a) to